

**(2012) 10 P&H CK 0158**

**High Court Of Punjab And Haryana At Chandigarh**

**Case No:** CWP No. 6123 of 2012

Suresh Kumar

APPELLANT

Vs

State of Haryana and Others

RESPONDENT

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**Date of Decision:** Oct. 9, 2012

**Hon'ble Judges:** Augustine George Masih, J

**Bench:** Single Bench

**Advocate:** D.S. Patwalia, Mr. Sat Narain Yadav, Mr. Suresh Kumar Redhu, Mr. Pritam Saini, Mr. Ravi Pratap Singh, Mr. Sandeep Singh Ghangas and Mr. Rakesh Lathwal, for the Appellant; Harish Rathee, D.A.G., Haryana, for the Respondent

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### **Judgement**

Augustine George Masih, J.

For orders see judgment of even date passed in CWP No. 11270 of 2011 titled as ASI Ram Singh and others vs. State of Haryana and others.